

CENTRAL ADMINISTRATIVÉ TRIBUNAL PRINCIPAL BENCH

C.P. NO. 358/1997 in O.A. NO. 1104/1997

New Delhi this the 29th day of July, 1998

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

- Daya Lal S/O Charan Singh,
 R/O Vill. Attarchatta, Palwal,
 Distt. Faridabad, Haryana.
- Jagbir S/O Gyarsi Ram,
 R/O Saibaba Camp, Jhuggi No. 13,
 Lodhi Road, New Delhi.
- Dharam Singh S/O Ratti Ram, H.No.5/151, Dakshin Puri, New Delhi-62.
- 4. Raj Kapoor S/O Ranjit Singh, H-422, Sec.5, Dakshin Puri, New Delhi.
- 5. Prakash Chand S/O Puran, G-23, Naroji Nagar, New Delhi-28.
- Subhash Chand S/O Sohan Pal, H-19, P.S. Sarojini Nagar, New Delhi.
- 7. Daya Ram S/O Shankarlal, E-446 Gautam Nagar, New Delhi-49.
- Rajveer S/O Ram Kishan
 L-2/118 Mohan Garden,
 Uttam Nagar, New Delhi-59.
- Usha Rani W/O Prem Sukh,
 197, Chirag Delhi,
 New Delhi-19.
- 10. Raj Kumar, H.No. 153, R.K.Puram, Sec.-II, New Delhi.
- 11. Roshni Devi W/O Murari Lal, House No. 127, Type-III, Ayurvigyan Nagar, New Delhi-49.
- 12. Subhash Kumar S/o Mani Charan, 385, Defence Colony, New Delhi.

- 13. Maya Devi W/O Sunder Lal, E-1st 266, Madangiri, New Delhi.
- 14. Mukesh Kumar S/o Gohalyo, Vill. Prahladpur, H.No.173, Near Samaypur Badli, New Delhi-42.
- 15. Savitri W/O Hari Singh, H.No.114, Prahladpur Bangar, Delhi-42.
- 16. Sunil Kumar S/O Ramchander, H.No. D-6, Laxmanpuri, Kakrola Mod, New Delhi-59.
- 17. Bala W/O Ram Kishan, H.No.660, Sec.III, Pushpa Vihar, New Delhi.
- 18. Sanjay Kumar S/O Zile Singh, H.No. 13-129, Vasant Gaon, New Delhi-110057.
- 19. Ramesh Kumar S/O Bhagwan Singh, D-163, Jaijai Colony, Wazirpur, New Delhi-52.
- 20. Surender Singh S/O Kartar Singh, H.No. 15-A, Vasant Gaon, New Delhi-57.
- 21. Rajender Singh S/O Bhim Singh, H.No.4, RZ-75 Agarwal Colony, Near Anazmandi, Najafgarh, New Delhi.
- Dharam Singh S/O Ram Gopal,H.No.1590 Jatia Mohalla,Najafgarh, New Delhi.
- 23. Subhash S/O Radhe, South WEst DCP Office, New Delhi.

.. Applicants

(By Shri U. S. Prasad, Advocate)

-Versus-

- Shri T. R. Kakkar, Commissioner of Police, Delhi Police Headquarters, ITO, New Delhi.
- Amulya Kumar Patnayak,
 Dy. Commissioner of Police,
 Hauz Khas, South Delhi.
- Shri S. N. Srivastava,
 Dy. Commissioner of Police,
 South West, Vasant Vihar,
 New Delhi.

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4. Uday Sahay, PHQ, ITO, Dy. Commissioner of Police, PCR, Delhi.



(By Shri Vijay Pandita, Advocate)

ORDER (ORAL)

Shri Justice K. M. Agarwal -

Learned counsel for the applicant submitted that as per his information, the applicant has been regularised pursuant to the order of the Tribunal. However, the counsel for respondents submitted that only a proposal was made for regularisation and procedural formalities have to be completed.

- 2. Be that as it may, the compliance appears to have been done substantially and even the applicants admit that the order has been complied with.
- 3. Under the circumstances, these contempt proceedings are dropped. Rule nisi shall stand discharged. Formalities, we hope, shall be completed within three months. This time is granted as requested by the learned counsel for respondents. Therefore, we hope no further time will be taken for completing the formalities.

(K. M. Agarwal) Chairman

(R. K. Ahooja) Member (A)

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